

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 907 of 2019

IN THE MATTER OF:

XL Energy Ltd.

.....Appellant

Vs.

Khandoba Prasanna Sakhar Karkhana Ltd. & Ors.

.....Respondents

Present :

For Appellant: Mr. Abhijit Mittal, Advocate

O R D E R

04.09.2019 - Let the case be placed for ‘admission’ (fresh case) on **11th September, 2019** along with the name of the Counsel for the Caveator.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk